

## Notice

This is to bring to your kind notice that about 53 Refund Applications in First Appeal cases are pending for payment of awarded amount due to several defects in the refund applications.

The Ld. Counsels appearing on behalf of claimants are requested to remove the same in the list of cases given below within one month from the date of this notice failing which the refund applications will become infructuous and fresh refund applications will be required to be filed for disbursement of awarded amount.

Sl. No.	Case no.	Party Name	Counsel Name
1.	F.A 483 /06	Nabba Mahto & Ors. Vs State	Lakshman Choudhary
2.	F.A 787/06	Atwari Ram & Ors. Vs State	Lakshman Choudhary
3.	F.A 501/06	Dhanukhi Mahto Vs State	Lakshman Choudhary
4.	F.A 108/08	Bulki Mahto & Ors Vs. State	Lakshman Choudhary
5.	F.A 566/06	Kedar Mahto & Anr. Vs State	Lakshman Choudhary
6.	F.A 578/06	Bansi Mahto & Ors. Vs. State	Lakshman Choudhary
7.	F.A 702/06	Kedar Mahto & Anr. Vs. State	Lakshman Choudhary
8.	F.A 659/06	Kedar Mahto & Anr. Vs. State	Lakshman Choudhary
9.	F.A 638/06	Tarun Mahto & Anr. Vs State	Lakshman Choudhary
10.	F.A 788/06	Bina Devi & State	Lakshman Choudhary
11.	F.A 614/06	Darshan Mahto Vs. State	Lakshman Choudhary
12.	F.A 520/06	Atwari Mahto & Ors. Vs. State	Lakshman Choudhary
13.	F.A 693/06	Atwari Mahto & Ors Vs. State	Lakshman Choudhary

14.	F.A 513/06	Atwari Mahto & Ors Vs. State	Lakshman Choudhary
15.	F.A 738/06	Sukar Yadav & Anr. Vs. State	Lakshman Choudhary
16.	F.A 850/06	Bhikan Ram & Ors Vs State	Lakshman Choudhary
17.	F.A 535/06	Sodhu Mahto & Anr. Vs State	Lakshman Choudhary
18.	F.A 541/06	Bishun Mahto vs State	Arbind Kumar Sinha
19.	F.A 842/06	Jamuna Ram & Ors vs State	Arbind Kumar Sinha
20.	F.A 742/06	Prayag Mahto & Anr vs State	Arbind Kumar Sinha
21.	F.A 604/06	Bishun Mahto vs State	Arbind Kumar Sinha
22.	F.A 90/08	Prasadi Mahto vs State	Arbind Kumar Sinha
23.	F.A 819/06	Most. Shanti & Ors vs State	Arbind Kumar Sinha
24.	F.A 831/06	Basudeo Mahto Vs State	Arbind Kumar Sinha
25.	F.A 697/06	Lakhan Mahto & Ors. Vs State	Arbind Kumar Sinha
26.	F.A 585/06	Sona Mahto & Ors Vs State	Arbind Kumar Sinha
27.	F.A 732/06	Sodhu MahtoVs State	Arbind Kumar Sinha
28.	F.A 799/06	Bajan Mahto Vs. State	Arbind Kumar Sinha
29.	F.A 471/06	Most. Budhani And Anr. Vs State	Arbind Kumar Sinha
30.	F.A 358/06	Radhe Mahto & Anr. Vs State	Ravi Kumar
31.	F.A 214/06	Most. Kaliya Vs. State	Ravi Kumar
32.	F.A 335/06	Most. Kaliya Vs. State	Ravi Kumar
33.	F.A 360/06	Most. Kaliya Vs. State	Ravi Kumar
34.	F.A 260/06	Most. Kaliya Vs. State	Ravi Kumar
35.	F.A 202/06	Bina Devi & Ors vs State	Ravi Kumar
36.	F.A 157/06	Bundiya Devi vs State	Ravi Kumar
37.	F.A 253/06	Kedar Yadav vs State	Ravi Kumar
38.	F.A 412/06	Talo Mahto & Anr vs State	Ravi Kumar
39.	F.A 224/06	Dwarika Singh & Ors vs State	Ravi Kumar

40.	F.A 235/06	Kabutari & anr vs State	Ravi Kumar
41.	F.A 416/06	Dukhani Devi & Anr vs State	Ravi Kumar
42.	F.A 249/06	Manger Mahto & Ors vs State	Ravi Kumar
43.	F.A 871/06	Bandhan Mahto vs State	Ravi Kumar
44.	F.A 314/06	Rajendra Singh & Anr vs State	Ravi Kumar
45.	F.A 293/06	Baleshwar Rabidas vs State	Ravi Kumar
46.	F.A 857/06	Bhikhan Mahto & Anr vs State	Ravi Kumar
47.	F.A 422/06	Rambalak Singh & Ors vs State	Ravi Kumar
48.	F.A 345/06	Lekho Barhi & Ors Vs State	Ravi Kumar
49.	F.A 418/06	Hemtali Mian vs State	Ravi Kumar
50.	F.A 368/06	Prayag Kumar & Anr vs State	Ravi Kumar
51.	F.A 203/06	Baleshwar Das & Anr vs State	Ravi Kumar
52.	F.A 193/13	M/s Mecon Ltd vs Bharti Devi & Ors	Birendra Burman
53.	F.A 99/13	M/s Mecon Ltd vs Md. Shamim Ali & Ors	Afsari